

S.O (Est)
9/13.2.25

Declaration of Assets and Liabilities

Year 2024-2025

I, SANJAY KUMAR SINGH son/daughter/wife of Sri Rajendra Singh

aged 54 about years, belonging to Government

service and presently working as Bihar Legislative Assembly

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Dr. Nilam Kumari, Aditya Singh

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash					
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	35000/- (SBI) 120000/- Postoffice			100%	
(iii)	Bonds, Debentures and Shares in companies					
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc					
(v)	Motor Vehicles (details of make, etc.)	Honda Motorcycle				
(vi)	Jewellery (give details of weight and value)	Gold (w.e. 195 gm)				
(vii)	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land ✓ - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value		Father R. Singh about 3 1/4 AKR			Value (about) 5.00 Lakh
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	1.	Katrina (Rammagar) Chanduli (UP)			5.00 Lakh.
		2.	Bhagupati Tola (Dangpur Bihar)			4.50 Lakh
		3.	Datu Chak (Janipur) Patna.			
(iii)	Buildings (Commercial and residential) Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value		Father Donate Two Room Pucca Home (old) At P.O. - Bagarhi, Kaimur			Value 4 Lakh
(iv)	Houses / Apartments, etc. ✓ - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value		R. K. Purnam Near Sagar More Dangpur (Patna)			Value - 27 Lakh (about)
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions (s) / Department (s)	Amount outstanding as on 05.12.2014
(a)	(i) Loans from Banks	SBI AGAM KUAN PATNA	5.00 Lakh
	(ii) Loans from financial institutions	Home / Apartment	(180144) Sh Lakh
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	G P F	
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

Sanjay Kumar Singh

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NO. -	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	CSC PS 1851B	
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :- PTS/BOLA-1084

Gender :- M (M/F)

Date of Birth :- 1 0 0 2 1 9 7 1 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- Bihar Legislative Assembly
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- Ramgarh, Kaimur

I hereby declare that the above details are true to the best of my knowledge and belief.

Place: Patna

Date: 13.02.2025

Signature: Sanjay Kumar Singh

Name of Employee: Sanjay Kumar Singh

Designation: Assistant Sub Marshal

Department: Bihar Legislative Assembly

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Sanjay Kumar Singh